

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : BILASPUR**

## **Civil Contempt Petition No.203/00036/2018**

(in OA 203/00068/2017)

Bilaspur, this Friday, the 05<sup>th</sup> day of April, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Kamal Das Manickpuri, S/o Late Kuwar Das Manickpuri, aged about 48 years, R/o Village Ankdih Post Office Koni, Police Station – Mansturi, Tehsil – Masturi, Distt. Bilaspur (C.G.) 495009, Mob: No.8965023634 **-Petitioner**

**(By Advocate – Shri Chitendra Singh)**

## V e r s u s

Dr. Manoj Kumar (Incharge), Superintending Archeologist,  
Archaeological Survey of India, Raipur Circuit, Poorvayatan 1<sup>st</sup>  
Floor, GovindSarang Commercial Complex, New Rajendra  
Nagar, Raipur (C.G.) 492006 **-Respondent**

**(By Advocate – Shri Vivek Verma)**

## ORDER (ORAL)

By Navin Tandon, AM.

The respondents have filed their response/compliance.

2. Learned counsel for the petitioner submits that order of this Tribunal has been complied with.
3. Accordingly, CCP is closed. Notice to the contemnor is discharged.

**(Ramesh Singh Thakur)**  
**Judicial Member** **(Navin Tandon)**  
**Administrative Member**  
am/-